



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
 6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 26th April, 2024

NOTICE

Please take notice that the following Part-heard matters in Chennai Bench, are as follows. The next date of hearing is indicated below:

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	26.04.2024	29.04.2024
2.	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors)	26.04.2024	29.04.2024
3.	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors. WITH	26.04.2024	29.04.2024
4.	TA (AT) No. 263/2021 (CA (AT) No. 03/2020 IA No.59 &60/2022) To adv. Hg. IA No. 908/2022	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & Anr.	26.04.2024	29.04.2024

5.	Comp App (AT) (CH (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 353 /2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	26.04.2024	29.04.2024
6.	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	26.04.2024	29.04.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench